

Malayalam, Gujrati and Bengali languages in 1955-56; and

(b) whether there is any proposal to render such literary works into Hindi?

**The Deputy Minister of Education (Dr. M. M. Das):** (a) Nil Sir.

(b) Does not arise.

### जिला समाज शिक्षा संगठनकर्ता

\*५२६. श्री नवल प्रभाकर : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या द्वितीय पंचवर्षीय योजना के अर्धीन जिला समाज शिक्षा संगठन-कर्ताओं के प्रशिक्षण के लिये कोई प्रबन्ध किया गया है ;

(ख) यदि हां, तो उसका व्यौरा क्या है ; और

(ग) प्रशिक्षण के लिये चुने जाने वाले उम्मेदवारों की न्यूनतम अर्हतायें क्या होंगी ?

शिक्षा उपमंत्री (डा० म० मो० दास) :

(क) हां, जी ।

(ख) तथा (ग). एक विवरण सभा पटल पर रख दिया गया है । [बेजिसे परिशिष्ट ३, अनुबन्ध संख्या ५०]

### Class II Gazetted Officers

\*527. **Shri Khardekar:** Will the Minister of Finance be pleased to state:

(a) the lowest scale of salary for Class II Gazetted Officers in any department of the Government of India as recommended by the Pay Commission and as accepted by Government; and

(b) the date from which this has been given effect to?

**The Minister of Revenue and Civil Expenditure (Shri M. C. Shah):** (a) The Central Pay Commission recommended that a scale of Rs. 275-25-500—EB—30-650-EB-30-800 would generally be an appropriate scale for Class II posts in the Central Services but observed that it was not necessary to go upto the maximum of Rs. 800 for all officers in Class II. Government accepted this recommendation.

Information about the lowest scale of pay for Class II Gazetted Officers in particular Departments of the Government

of India would, in some cases, necessitate a reference to Ministries concerned and this will take time. However, some of the lower Class II scales prescribed for certain posts are given below.

Rs. 275-25-500

Rs. 350-25-500

Rs. 325-25-500-EB-30-590

Rs. 400-25-450

There are certain posts which have been classified as Class II and Gazetted for special reasons but they carry lower scales of pay than the general pattern.

(b) 1st January 1947 or from any latter date from which the posts concerned were created.

### Death of Naga Doctor

\*530. **Shri Kamath:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that very recently a Naga Doctor of Kohima, Dr. Haralu, was killed by an Army Patrol ;

(b) if so, in what circumstances;

(c) whether an inquiry has been held; and

(d) if so, with what result ?

**The Minister of Defence (Dr. Katju):**

(a) Yes, Sir.

(b) to (d). Preliminary investigations are now complete and the matter is *sub judice*, and the Summary of Evidence will be recorded in a few days under Rule 29 of the Army Rules, 1954.

### Basic Education

\*532. **Shri Shree Narayan Das:** Will the Minister of Education be pleased to state:

(a) whether the Central Government have reviewed the working of the schemes in which assistance was given to State Governments for the expansion of Basic Education;

(b) whether information in respect of results achieved so far in this respect in different States is available; and

(c) if so, whether a copy of the same will be laid on the Table of the Sabha ?

**The Deputy Minister of Education (Dr. M. M. Das):** (a) and (b). Reports and data have been called for from the State Governments but replies have been received so far from very few of them.

(c) Does not arise.